

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU**

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**Subject: Cancellation of Pleaders License No.2923 dated 19.04.1983 of Shri Nazir Ahmad Bhat S/O Sh. Ghulam Ahmad Bhat R/O Handwara A/P Iqbal Colony Wanbal Nowgam Bye pass Srinagar.**

**NOTIFICATION**

No: 292 of 2025 RG/LP

Dated: 10-02-2025

It is hereby notified for general information that Shri Nazir Ahmad Bhat S/O Sh. Ghulam Ahmad Bhat R/O Handwara A/P Iqbal Colony Wanbal Nowgam Bye pass Srinagar, who was admitted and enrolled provisionally as a Pleader under No.2923 dated 19.04.1983 by the High Court of Jammu & Kashmir and Ladakh vide Notification No.27 dated 22.04.1983 that has **expired** on **19.10.1983** therefore, the same shall be **treated as cancelled**.

**By Order.**

  
**(Assistant Registrar)**  
**LP Section-Main Wing**

No: 5679-5710/ RG/LP

Dated: 10-02-2025

Copy to the: -

1. Registrar Judicial, High Court Wing Srinagar  
....for information with the request to paste it on the notice board.
2. All Principal District & Sessions Judges  
.....for information and with the request to circulate the same amongst all Courts under your jurisdiction.
3. Secretary, Bar Council of India, New Delhi
4. President, J&K High Court Bar Association, Srinagar.
5. President, District Bar Association Handwara
6. Secretaries of all State Bar Councils.
7. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
8. CPC e-Courts High Court of J&K and Ladakh, Jammu for uploading on the official website.
9. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
10. Shri Nazir Ahmad Bhat S/O Sh. Ghulam Ahmad Bhat R/O Handwara A/P Iqbal Colony Wanbal Nowgam Bye pass Srinagar  
... for information.

  
**Assistant Registrar**